Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016Amount in ₹)

	9 Oth	8 Ope	7 Ope	6 Ope	5 Ope		4 Uns fina crea	3 Sec fina of c	2 Uni	1 Sec			INO.	Vi. Cal
Total	Other creditors, if any, (other than financial creditors and operational creditors)	Operational creditors (other than Workmen and Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)		Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Unsecured financial creditors belonging to any class of creditors	Secured financial creditors belonging to any class of creditors				Category of creditor
	1	1	1	1	1		5		ı.	1	clai ms	of	ciaims	Sumn
72482631	1	-	708002	1	1		71774629	-1	1			Amount	ciaims received	Summary of
5	- 1		1	-			4	1	1	1		claims	adı	Summai
70725231		1	708002	-	-		7,00,17,229	-	1	1	admitted	claims		Summary of claims
	1		1	-	1		1	-1	1	,1		ntclaims	01	Amount
1757400	1	L	-1	1	-		1757400	1	1	1	admitt ed	not	of	Amount
	1	1	1		1		1	r	1	- 1	verific ation			Amount Mount Details
	9	∞	7	6	5		4	3	2	1		Annexu re	E.	Details
	- -	LIREO	1	•	-	57,400/- eived and days ie days ie August 20 h unsign	Claim from IDFCFirst Bank	1	-				if any	Remarks,
SHOT PROPERTY	2020-2021	IBBI IPA-003	AMANA RE	1			A 91							

M ROOM MOON

MALIRES IP A-003

Name of the corporate debtor: Master Weaver Ethnics India Private Limited; Date of commencement of CIRP 04-04-2022;

List of creditors as on 10.11.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹) Annexure - 2

	5	4	3	2.	1.		No.
	IDFC First Bank	ICICI Bank Ltd.	Aditya Birla Finance Limited	Shriram City Union Finance Limited	India Resurgence ARC Private Limited		Name of cre- ditor
	11.08.2022 1757400	17.06.2022	15.06.2022	20-05-2022	20-05-2022	Date of recei pt	Deta claim r
	1757400	17.06.2022 24,24,604		3121292	60277345	Amount claimed	Details of claim received
	1	24,24,604	41,93,988 unsecured	3121292	60277345 Financial Assistanc - Securec by Persor Gurantee Director	Amount of claim admitted	
ALIO		unsecured	unsecured	Unsecured	Financial Assistance - Secured by Personal Gurantee of Director	Nature of claim	Details
108	ADMANA REO			- 1	60277345	Amount covered by guarantee	Details of claim admitted
DVH	No	No.	No	No	No	Whether relate d party?	mitted
		3.46	5.99	4.92	95.08	% of Voting share in CoC	
				-	1	ngent claim	Amount of conti-
				1	1	dues, that may be set-off	Amount of any mutual
	1757400			1	1	not admitted	Amount of claim
					1	under verification	Amount of claim
Form C is unsigned	Received after 90 days from the date of CIRP and	As the data is not available with CD it took time for admit the claim	As the data is not available with CD it took time for admit the claim	1	1		Remarks, if any

N DOMESON

Annexure – 7

Name of the corporate debtor: Master Weaver Ethnics India Private Limited; Date of commencement of CIRP 04-04-2022;

List of creditors as on 10.11.2022

List of operational creditors (Government dues)

No.						1					
SI. Details of claimant No.		Dengrime	nt mont mont			Employee	State	Insurance	Corporatio	n	
claimant		Covern	TI3A00	шеш		State	Jovernme	nt			
Details of claim received	Date	of	receipt			22-04-	2022				
ils of eceived	Amount	claimed				708002					
Do	Amount of Nature Whether	claim	admitted			708002					
etails of cla	Nature	of	claim			Unsecure	р				
Details of claim admitted	Whether	related				No					
ed	% of	voting shar	e in CoC,	if	applicable	1					
Amount of contin-						1					
Amount of any	mutual	dues, th	at may	be set-	off	1					
Amount of claim	under	verifica -	tion			ı					
Amount of Remarks, claim not if any	admitted					1					
Remarks if any						1					

3 POROS

